

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 16.04.2026

NOTICE

Please take notice that the following matters listed in the Court – III on 16.04.2026 were not taken up. The next dates of Hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	I.A. No. 2481 & 2480 of 2026 in Comp. App. (AT) (Ins) No. 2330 & 2331 of 2024	Pragiti Construction, Through Proprietor Renu Verma Vs. Committee of Creditor Represented by Mahavir Medicare & Anr.	16.04.2026	21.04.2026
2.	I.A. No. 2660 of 2026 in Comp. App. (AT) (Ins) No. 247 of 2026	Suyog Suryakant Talekar Vs. Trivenimudrai Project Ltd. & Anr.	16.04.2026	17.04.2026

By order of Hon'ble Chairperson
-Sd/-
Registrar